

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 3810**

TO BE ANSWERED ON THE 17TH MARCH, 2020/PHALGUNA 27, 1941 (SAKA)

FREE LEGAL AID FOR PERSONS EXCLUDED FROM NRC

3810. SHRI RITESH PANDEY:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has taken any steps to ensure that free legal aid is provided to those who are excluded from the Final NRC and cannot afford private legal representation;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) to (c):State Government of Assam has made necessary arrangements to provide legal aid to the needy people amongst those excluded from Final NRC, Assam by providing assistance through the District Legal Services Authorities (DLSA).
